

ITEM NO.1 Court 4 (Video Conferencing) SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).1480/2020

CDR. T. RAJKUMAR

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(WITH IA No. 136552/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT)

WITH W.P.(C) No. 61/2021 (X)
(FOR ADMISSION and I.R.)

W.P.(C) No. 1471/2020 (X)
(IA No. 135566/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT, IA No. 135565/2020 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 1478/2020 (X)
(IA No. 136471/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT, IA No. 136470/2020 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 1269/2020 (X)
(IA No. 134881/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 129920/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 3950/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 134883/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 113640/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 91/2021 (X)

(WITH IA No. 78651/2021 - CLARIFICATION/DIRECTION, IA No. 9774/2021 - STAY APPLICATION)

W.P.(C) No. 507/2021 (X)
(FOR ADMISSION and IA No.59009/2021-CLARIFICATION/DIRECTION)

W.P.(C) No. 703/2021 (X)
(WITH IA No.73297/2021-APPROPRIATE ORDERS/DIRECTIONS)

Date : 18-08-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE M.R. SHAH

- For Petitioner(s)** Mr. Huzefa Ahmadi, Sr. Adv.
Ms. Pooja Dhar, AOR
- Mr. C.U. Singh, Sr. Adv.
Ms. Pooja Dhar, AOR
- Ms. Meenakshi Arora, Sr. Adv.
Mr. Anant Vijay Palli, Adv
Mr. Nikhil Palli, Adv.
Mr. Deepak Goel, AOR
Ms. Urvashi Sharma, Adv.
Mr. Ajay Kumar, Adv.
Ms. Rubi Kumari, Adv.
- Mr. P.S. Patwalia, Sr. Adv.
Mr. Gauravjit Singh Patwalia Adv.
Ms. Harshika Verma, Adv.
Mr. Tushar Bakshi, AOR
- Ms. Preetika Dwivedi, AOR
- For Respondent(s)** Mr. R.S. Suri, ASG
Mr. R.Balasubramanian, Sr. Adv.
Mrs Neela Kedar Gokhale, Adv.
Ms. Vimla Sinha, Adv.
Mr. Sharath Nambiar, Adv.
Mr. Arvind Kr. Sharma, Adv.
Mr. Gurmeet Singh Makker, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 On the request of Mr R Balasubramanian, learned Senior Counsel appearing on behalf of the Union of India, a week's adjournment is granted to facilitate the filing of a counter affidavit. Mr R Balasubramanian has assured the Court that the pleadings shall be completed before the next date of listing.
- 2 List the petitions on 24 August 2021 on the top of the Board.

**(SANJAY KUMAR-I)
AR-CUM-PS**

**(SAROJ KUMARI GAUR)
COURT MASTER**